

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.350/2020

Dated this Monday, the 14th day of December, 2020

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)**

**Proceeding conducted through video conferencing with the
consent of both counsels for the parties.**

Priyesh Bheda, IRS, Male, Aged about 48 years,
Son of Shri Kishore Meghji,
Presently posted at Office of Commissioner of G.S.T.,
Audit-II, 30th Floor, World Trade Centre,
Cuffe Parade, Mumbai 400 005.
Email: preeyesh9@gmail.com.
(In Person)

- Applicant

Versus

1. The Union of India, through the Secretary,
Dept. of Revenue, Ministry of Finance,
North Block, New Delhi 110 001.
2. The Regional Director, Reserve Bank of India,
Shahid Bhagat Singh Marg, Mumbai 400 001.
3. The Secretary to the Govt. of India,
Department of Telecom, Sanchar Bhawan,
New Delhi 110 001.
4. The Chief Secretary, Govt. of Puducherry,
Puducherry 605 001.
5. The Commissioner of G.S.T, Audit-II,
30th Floor, World Trade Centre, Cuffe Parade,
Mumbai 400 005.

- Respondents

ORDER (ORAL)
Per : Dr. Bhagwan Sahai, Member (A)

Present:

Shri Priyesh Bheda, the applicant himself in person.

2. Heard the applicant. He submits that this OA has become infructuous. Therefore, he seeks permission to withdraw it. Hence, this OA is dismissed as withdrawn.

(Ravinder Kaur)
Member (Judicial)
kmg*

(Dr. Bhagwan Sahai)
Member (Administrative)

TD
22/12/2020